

Annexure-1

Name of the corporate debtor: Karaikal Port Private Limited
Date of commencement of CIRP: April 29, 2022
List of creditors as on: May 20, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Omkara Assets Reconstruction Private Limited (Acting as Trustee on behalf of Omkara PS 14/2021-22 Trust, Omkara PS 15/2021-22 Trust, Omkara PS 16/2021-22 Trust, Omkara PS 17/2021-22 Trust, Omkara PS 18/2021-22 Trust)	09.05.2022	28647270079	15637736620	Secured Financial Debt	15637736620	15637736620	No	96.6			13009533459	Amount covered by security and guarantee is basis the amount admitted as on May 20, 2020 and the balance is under verification.
2	Phoenix ARC Pvt. Ltd. (Trustee of Phoenix Trust- FY 16-5)	13.05.2022	991201518	550060000	Secured Financial Debt	550060000	550060000	No	3.4			441141518	Amount covered by security and guarantee is basis the amount admitted as on May 20, 2020 and the balance is under verification.

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Interim Resolution Professional.